

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 26-02-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.195 of 2017(SZ) <b>IN</b> Application No.218 of 2017 (SZ)  Application No.218 of 2017 (SZ)	M/s. Rainbow Industries, Rep., by its Managing Partner <b>Vs</b> M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam and 4 others  M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and 4 others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4  M/s. P.Venkaiah Naidu Associates <b>Counsel for Applicant</b> M/s.H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4	<b>06.04.2018</b>
2	Appeal No.90 of 2017(SZ)	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Appellant</b>  M/s.H.Yasmeen Ali for R1 M/s. A.S.Baradhi for R5	<b>06.04.2018</b>

3	<b>Appeal No. 123 of 2013 (SZ)</b>	M/s K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Krishna Ltd, Unit II., Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R4	<b>06.04.2018</b>
4	<b>Appeal No. 124 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T.Sai Krishnan for R2 to R6	<b>06.04.2018</b>
5	<b>Appeal No. 125 of 2013 (SZ)</b>	M/s. K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Dr. Reddy's Lab. Unit I, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. Satish Parasaran for R1 M/s. T.Sai Krishnan for R2 to R6	<b>06.04.2018</b>
6	<b>Appeal No. 126 of 2013 (SZ)</b>	M/s. K. Chidambaram, Pattancheru, Medak Dist., <b>Vs</b> M/s. Dr. Reddy's Lab. Unit II, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
7	<b>Appeal No. 127 of 2013 (SZ)</b>	M/s. K. Chidambaram, Pattancheru, Medak Dt. <b>Vs</b> M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
8	<b>Appeal No. 128 of 2013 (SZ)</b>	M/s. K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Matrix Labs. Unit, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>

9	<b>Appeal No. 129 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Metro Labs Ltd., Medak District and others	M/s. T. Mohan <b>Counsel for appellant</b> Mr.V.B Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
10	<b>Appeal No. 130 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
11	<b>Appeal No. 131 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Covalent Laboratories, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
12	<b>Appeal No. 132 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> Aurobindo Phama. Unit I, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
13	<b>Appeal No. 133 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others	M/s. T. Mohan <b>Counsel for Appellant</b> Mr. Sathish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
14	<b>Appeal No. 134 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. M/s Krishna Pharmaceuticals Unit I, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
15	<b>Appeal No. 135 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd Unit I, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>

16	<b>Appeal No. 136 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd., Unit IV, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
17	<b>Appeal No. 137 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Saraca Lab Pvt Ltd., Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
18	<b>Appeal No. 138 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
19	<b>Appeal No. 139 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Divis Pharmaceuticals, Medal Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
20	<b>Appeal No. 142 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Astra Lab Ltd., Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
21	<b>Appeal No. 143 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R6	<b>06.04.2018</b>
22	<b>Appeal No. 144 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R6	<b>06.04.2018</b>
23	<b>Appeal No. 145 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b>	M/s. T. Mohan <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam	<b>06.04.2018</b>

		M/s. Hetero Drugs Ltd, Unit I, Medak District and others	for R1 M/s. T. Sai Krishnan for R2 to R5	
24	<b>Appeal No. 146 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s.Hetero Drugs Ltd., Unit 4, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
25	<b>Appeal No. 147 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd, Medak District and others	M/s. T. Mohan <b>Counsel for Appellant</b> Mr.V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
26	<b>Appeal No. 148 of 2013 (SZ)</b>	M/s K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. M/s Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
27	<b>Appeal No. 149 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
28	<b>Appeal No. 150 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dt. <b>Vs</b> M/s. Divis Pharmaceuticals, Medak Dist and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
29	<b>Appeal No. 151 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
30	<b>Appeal No. 152 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>

31	<b>Appeal No. 153 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s Covalent Lab, Medak Dist. and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>
32	<b>Appeal No. 154 of 2013 (SZ)</b>	M/s. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Inojent Lab, Rangareddy Dist and others	M/s. T. Mohan <b>Counsel for Appellant</b> M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	<b>06.04.2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
33	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanagar Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru <b>Vs</b> Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others	M/s.Clifton D'Rozario <b>Counsel for Applicant</b>  M/s.Poovayya & Co for R1 M/s.Me.Sarashwathy for R2 M/s.Devaraj Ashok for R3 & R4	<b>06.04.2018</b>
34	Application No.149 of 2016(SZ) & M.A.No.46 of 2017(SZ)	Mr.V.Ramasubbu, Srivaikundam. <b>Vs</b> Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja <b>Counsel for Applicant</b> M/s.M.R Gokul Krishnan for R1, R2 & R4 M/s. E.Manoharan for R3 & R5, R8 M/s. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar for R9	<b>06.04.2018</b>
35	Application No.39 of 2017 (SZ)	V.Nehru Dharmapuri District <b>Vs</b> The Chairman Tamil Nadu Pollution Control Board Chennai and 5 others	M/s.R.Prabakar <b>Counsel for Applicant</b> M/s. Rita Chandrasekar for R1,R2 M/s E.Manoharan for R3 M/s.P.Srinivas for R4 M/s. V.R.Annagandhi for R6 M/s. R.Rajaramani for R7	<b>06.04.2018</b>

36	Application No.105 of 2016(SZ)	Mr. G.Shankar, Habitat Technology Group, Trivandrum and 2 others <b>Vs</b> The State of Kerala, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram, kerala and 8 others	M/s. Harish Vasudevan <b>Counsel for Applicant</b> M/s. E.K.Kumaresan for R1 to R6 M/s. K.R Harin for R7 M/s. Su. Srinivasan Asst. Solicitor General for R8 M/s.Abraham Markos M.Karunanidhi for R9	06.04.2018
37	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.M/snivasan, Villupuram District <b>Vs</b> The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taaur Associates <b>Counsel for Applicant</b> M/s.Syed Nurullah Sheriff for R1 M/s. E.Manoharan for R2 & R3,R8 to R10 M/s. P.T.Ramkumar for R4 to R6 M/s.H.Yasmeen Ali for R7	06.04.2018
38	Application No. 111 of 2017 (SZ)	P.S.Mani @ P.NA.Manisundhar Chennai <b>Vs</b> The Member Secretary Tamil Nadu Pollution control Board Chennai and 11 others	M/s.S.P.Vijayaragavan <b>Counsel for Applicant</b> M/s. Rita Chandrasekar for R1,R12 M/s. E.Manoharan for R2,R3,R4,R6 to R11 M/s. Su.Srinivasan (Asst.Solicitor General) For R5	06.04.2018
39	Application No.221 of 2015(SZ)	Isanaka Vedavathi, Nellore. <b>Vs</b> Union of India MoEF & CC, New Delhi and 10 others	M/s.V.Ramana Reddy <b>Counsel for Applicant</b> M/s.Me.Sarashwathy for R1 M/s.T.Sai Krishnan for R2 & R4 M/s.H.Yasmeen Ali for R3 M/s.P.R Raman for R5 M/s.D.M/snivasan, for R6,R7,R9 & R10 Mr.Apparajitha Vishwanath for R8 Smt.Lakshmi Kumaran for R11	06.04.2018

40	Appeal No.139 of 2016 (SZ)	M/s. Jones Foundation Pvt. Ltd., Rep. by its Managing Director, Madipakkam, Chennai <b>Vs</b> The State Level Environment Impact Assessment Authority, rep. by its Chairman, Chennai and another	M/s. J. Ravindran <b>Counsel for Appellant</b>  Mr.M.R.Gokul Krishnan For R1 and R2	<b>06.04.2018</b>
41	Appeal No.91 of 2017(SZ)	M/s. Subramanyeswara Swamy Rice Mill, Rep.,by its Partner, Guntur District <b>Vs</b> The State of Andhra Pradesh, Rep., by its Principal Secretary, Environment, Forest, Science and Technology, Guntur District and 3 others	M/s. Naidu Associates, P.Venkaiah Naidu <b>Counsel for Appellant</b>  M/s. H.Yasmeen Ali for R1,R5 M/s. T.Sai Krishnan for R2 to R4	<b>06.04.2018</b>

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Registrar